

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-32/2006/1629/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Dhar,
Addl. District and Sessions Judge, Goalpara,
cum i/c District and Sessions Judge, Goalpara.

Dated Guwahati, the 28th March, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJG /1439 Dated 21st March, 2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from 26.03.2022, after noon hours, till the morning of 28.03.2022**, has been granted. Further, the next senior most Judicial officer available at the station will remain in charge of the Court and office of District & Sessions Judge, Goalpara in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-32/2006/1620/A, dated 28.03.2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdo